

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2190

ANSWERED ON:10.03.2006

IMPLEMENTATION OF RURAL DEVELOPMENT SCHEMES THROUGH FOREST DEPARTMENT

Moghe Shri Krishna Murari

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is contemplating to implement rural development schemes through Forest Department in all villages bordering forest areas for better coordination and constructive effort in the implementation of work relating to these schemes;
- (b) if so, the action taken by the Government in this regard so far; and
- (c) the time by which these are likely to be implemented ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYA KANTA PATIL)

(a) The Ministry of Rural Development under its guidelines for the programme of Sampoorna Gramin Rozgar Yojana (SGRY) stipulates that forest villages which are not part of any existing village panchayat will be treated as village panchayats and the forest department in the district will implement the programmes in forest villages in consultation with the people of such villages. Similarly, the guidelines of watershed development lay emphasis on the pre dominance of non forest wastelands. However, watershed may encompass forest land under the ownership of State Forest Department requiring treatment as under these programmes entire watershed is to be treated in an integrated manner. According to the guidelines for Haryali, such areas are treated simultaneously with the technical sanction for treatment plan approved by the divisional forest officer. Such plans are implemented by the village forest development committees in close coordination with the village panchayat, micro watershed development plan.

(b)& (c) The projects are already being implemented as per the programme guidelines.